

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

111. C.P. 2355/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.11.2023**

NAME OF THE PARTIES: Leonys Pereira & Anr

V/s.

Crale Foodlink Pvt Ltd & Anr

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

Hearing through: VC and Physical (Hybrid Mode)

Mr. Laxman Jain, Ld. Counsel appearing for the Petitioner and Ms. Aishwarya Kantawala, Respondent No.2 are present through virtual hearing.

Pleadings are completed in this matter.

Ld. Counsel appearing for the parties submits that they are open to the process of mediation but they need to seek the instruction from their client.

List this matter on **07.12.2023**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)